## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 7/ /09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/64/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. MURUGABHARTI

NAME OF THE RESPONDENT(S)

: SEVEN ELEVEN BUSINESS SERVICES PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

HARSHINI.J S. Kumpa

Coursel for petitioner

## ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the matter is almost settled between the parties and brought a post-dated cheque for Rs.50 lakhs. Counsel for petitioner prayed time for seeking instructions from the client. Time is extended at request. Put up on 14.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc